

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ISOLUX CORSAN INDIA ENGINEERING & CONSTRUCTION PRIVATE LIMITED Date of Commencement of Liquidation: 06-02-2020; List of Stakeholders as on Date: 12-09-2022;
Name of IP: Mr. Rajeev Bansal; Process Number: 1; Last 5 digit of registration number: 10425

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	5185833610	5	5185833610		0		Annexure 3
4	Unsecured financial creditors	0	0	0	0		0		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0		0		Annexure 5
6	Operational creditors (Employees)	137	55917108	137	50566382		5350726		Annexure 6
7	Operational creditors (Government Dues)	3	2934311048	3	1174965058		1759345990		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	32	5893896137	32	2060542065		3833354072		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0		0		Annexure 9
Total		177	14069957903	177	8471907115	0	5598050788		